

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 17<sup>th</sup> February, 2018

**No.** HC.VII-167 (Pt.-III)/2014/1078/A : Hon'ble the High Court has been pleased to direct the Judicial Officers from the Districts of Kamrup (M), Guwahati, Kamrup, Amingaon, Darrang, Morigaon, Nagaon and Nalbari to attend the inaugural function of the Judicial Academy, Assam, scheduled to be held on 24<sup>th</sup> February, 2018, at 3.00 p.m. in the campus of National Law University and Judicial Academy, Assam, Kamrup, Amingaon. One officer may, however, be detailed at the respective Stations to deal with urgent judicial work.

The Judicial Officers of the other Judicial Districts of Assam are to participate in the inaugural function through Video Conferencing, from the Video Conferencing Centre of their respective districts.

By order,  
Sd/- Robin Phukan  
Registrar General  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-III)/2014/1079 - 1103/A dated 17.02.2018  
Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are nominated for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vigilance / Admn./ Judl. / Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,  
Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon / Baksa, Mushalpur / Karbi Anglong, Diphu / Dima Hasao, Haflong.


***He / she is requested to ensure circulation of the Notification among the Judicial Officers of his / her respective District.***

6. The Special Judge, Assam, Guwahati
7. The Principal Judge, Family Court, Kamrup (No. 1 / No. 2) / Barpeta / Cachar, Silchar.
8. The Counsellor, Family Court, Kamrup (No. 1 / No. 2) / Barpeta / Cachar, Silchar.
9. The Presiding Officer, Labour Court, Guwahati / Dibrugarh.
10. The Presiding Officer, Industrial Tribunal, Guwahati / Silchar / Dibrugarh.

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11. The Member Secretary, Assam State Legal Services Authority, Guwahati
12. The Special Judge, CBI & NIA Court
13. The Judge, Designated Court, Assam, Guwahati.
14. The PO STAT & Member MACT No. 1, Kamrup, Guwahati
15. The Member MACT, Kamrup, Guwahati (No. 2 / No. 3) / Kamrup, Amingaon / Nalbari / Barpeta / Sonitpur, Tezpur / Nagaon / Goalpara / Cachar, Silchar / Dhubri.
16. The Special Judge, Addl. CBI Court (No. 1 /No. 2/ No. 3), Guwahati
17. The Deputy Secretary, ASLSA
18. The Under Secretary, ASLSA
19. The Secretary-cum-Registrar, O/o Lokayukta, Assam, Guwahati.
20. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
21. The Research Officer, Judicial Academy, Assam.
22. The Deputy Registrar(\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Administrative Officer, Judicial Academy, Assam.
24. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately. Further, he is requested to make all necessary arrangement regarding web-casting of the Inaugural function.*
25. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
Registrar General 17.02.18